

(c) the number of meetings held by the CPWD authorities with the representatives of the Residents' Welfare Associations during the said period and decisions taken at such meetings and how many are still pending execution?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### **Development of Town in Kerala**

6117. SHRITHAYIL JOHN ANJALOSE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have received any proposal from the Government of Kerala for development of Trivendrum, Calicut and Cochin;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Government of Kerala has submitted a Preliminary Project Report for taking up Urban Development Schemes with the assistance of World Bank in Trivandrum, Cochin and Kozhikode at a cost of Rs. 316.5 crores. Discussions have been held with Government of Kerala in this regard. The detailed Project Reports have been received from the State Government.

#### **Changes in Admission System in Colleges and Universities.**

6118. SHRIMATI BASAVA RAJESWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government have directed all the Universities and Colleges in the country to introduce major changes in the admission system from the next session; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) The admission policy of a University is decided by the University itself in accordance with the provisions of its Act and Statutes. According to information furnished by UGC, the Commission has not issued any guidelines for introducing any changes in the admission system from the next academic session. The Commission has recently issued instructions to all Universities that the reservation policy for admission of SC/ST students should be strictly enforced in all Universities and Colleges. The Commission has also circulated a model academic calendar for adoption by all universities which, *inter alia*, provides for the last date for completing the admissions.

(b) does not arise.

#### **Cadre Review of Junior Engineers**

6119. SHRI JITENDRA NATH DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether second cadre review of Junior Engineers of C.P.W.D. is under consideration of the Union Government;

(b) if so, the details thereof; and

(c) the time by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes.

(b) Disclosure of details till a final decision is taken by Government in the matter will not be in Public interest.

(c) No time limit can be indicated as it involves consultation with various authorities concerned.

[*Translation*]

**Committee to Enquire Donations charged by Private Schools in Delhi**

6120. SHRI RAMCHANDRA VEERAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have constituted a Committee to enquire into the donations charged by the private schools in Delhi;

(b) whether the committee have found financial irregularities therein;

(c) if so, the details thereof; and

(d) the steps taken by the Government to check the practice of money charging in the name of registration fee, caution money, donations and building fund etc.?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) No, Sir.

(b) and (c). Do not arise.

(d) Delhi Administration have issued

instruction on 10-12-1990 to the Managers of all recognised private (aided) un-aided schools, not to charge donations for admissions and not to reserve any seats for admission for taking loans or otherwise for the wards of the employees of Public Sector Enterprises/Undertakings, etc.

[*English*]

**Allotment of Staff Quarters by E.P.F. Organisation**

6121. SHRI PIUS TIRKEY: Will the Minister of LABOUR be pleased to state:

(a) the number of staff quarters allotted in the E.P.F organisation during the last two years, Cadre-wise;

(b) the number of cases where the criteria of length of service has been violated alongwith the reasons of such violation; and

(c) the action proposed to be taken by the Government in this regard.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). The requisite information is being collected and the same will be laid on the Table of the Sabha in due course.

**Temples of Mahabalipuram**

6122. SHRI GURUDAS KAMAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is fact that eighth century temple of Mahabalipuram is going through an extensive paper pulp;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to save the temple from sea erosion?